

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 126/BB/ 2017	-	For compliance of office objections raised by registry	Rule-6 of IB	K.S. Hiremath Vs Virtual Logic Systems Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

K. DUSHYANTHA
KUMAR
9341223937
For Southern Insolvency
Professionals LLP

Petitioner
Operational
Creditor

Dushantha

For Virtual Logic Systems Pvt Ltd
Surya Prakash M.S
9845656613
Sudarsan R.
9845128239.

Respondent
Corporate
debtor

AM Gan
Sudarsan

ORDER

PCS for Petitioner Company is present. He is directed to comply the objections raised by the registry. List it on 28/11/2017. Two Directors of the Corporate Debtor are physically present in the Tribunal. They are directed to appear before the Tribunal on 28/11/2017 also.

Ashok
Member (T)

Murali
Member (J)